



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE BUDI HABUNG, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
85 WP(C)/5115/2023 B/O	SHEIKH HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS D DAS	GA, ASSAM SC, SEC. EDU.
86 WP(C)/1740/2025 FIXED	FARUQUE ABDULLAH SALEMUN HABIB Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, SEC. EDU. SC. BTC

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
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10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
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13)	R C SANCHATI	21-04-2025	To	05-05-2025
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[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 2

[THIS BENCH WILL SIT AT 02:00 P.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WA/326/2022 AT 2:00 P.M	BONALI DUTTA CHANGMAI AND ANR . Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM MR. P J PHUKAN (R5) SC, GAD
WITH			
2 WA/10/2023	MANASHI HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN	GA, ASSAM SC, GAD

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY FROM COURT NO. 2 (OLD BUILDING, GROUND FLOOR).]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./977/2025 WITH CASE RECORD (SCANNED COPY)	MAINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
2	Bail Appln./1006/2025 WITH CASE RECORD (SCANNED COPY)	PREM GOGOI Versus THE STATE OF ASSAM	MS. S K NARGIS Q. KIBA MS S BEGUM MS N SULTANA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
39 WP(C)/6976/2024 FIXED	M/S. R.B. ENTERPRISES Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
40 WP(C)/2275/2025 B/O	M/S JOHN ENERGY LIMITED Versus THE OIL INDIA LIMITED AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA	SC, OIL
ADMISSION			
41 WP(C)/1740/2022 FIXED	M/S B R STEEL CORPORATION Versus THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR	MR G GOSWAMI MR H GUPTA SC, BSNL ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
54 WP(C)/2204/2025 FIXED	MONUJ BISWAS Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI	DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
47	WA/353/2022 CAVT. NO.11912/022, AT 10:30 A.M	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
ADMISSION				
48	WA/145/2025 WITH OFFICE NOTE, B/O	SRI MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	SC, OIL
49	WP(C)/1020/2025 FIXED, WITH LCR	RAIJAN ALIAS RAJBHAN BEWA ALIAS RAJBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
50	WP(C)/1267/2025 FIXED, WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA	MD S HOQUE MR. M DEKA S ISLAM MS B A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
HEARING				
51	WP(C)/6850/2019 FIXED, WITH LCR	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MRS P RAI MR H BEZBARUA MR. M DEKA MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

WITH
I.A.(Civil)/3752/2024
in WP(C)/6850/2019

AINAL MANDAL
Versus
THE UNION OF INDIA AND 5 ORS.

MRS P RAI
MR H BEZBARUA
MR. SURAJIT DAS
MR. J ABBAS
MR. J ABBAS
MS. B LASKAR
I HOQUE
MS. H G DAS

SC, NRC
DY.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025
34)	MR A W AMAN	30-04-2025	To	30-04-2025
35)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 A.M.]

HONOURABLE MRS. JUSTICE MARLI VANKUNG WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO CONFERENCING
FROM THE AIZAWL PERMANENT BENCH.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./148/2020 AT 10:30 AM	TUSHAR NATH Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
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18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025

22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
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33)	MS. R S SADIAL	29-04-2025	To	04-05-2025
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35)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
S.K. MEDHI AND HONOURABLE MRS. JUSTICE M. VANKUNG]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

17	I.A.(Crl.)/1276/2024 WITH LCR 3 FILES. FIXED. in Crl.A./444/2024 WITH Crl.A./444/2024	MD ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		MD ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
52 WP(C)/325/2025 FIXED	DULAL CHANDRA MECH Versus THE UNION OF INDIA AND 2 ORS	MS M NIROLA MR. J D ROY	SC, GST DY.S.G.I.
53 WP(C)/2225/2025 FIXED	BINDU BHUSAN BANIK Versus UNION OF INDIA AND 2 ORS	MS M NIROLA	SC, GST DY.S.G.I.
54 WP(C)/2267/2025 B/O	POTIRAM CHOUHAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR B SINHA MR. S SAIKIA J DAS	GA, ASSAM SC, REVENUE
ADMISSION			
55 WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R-2,3,4,5,6) MR. P MAHANTA (R-9,10) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MRS M DAS (R-9,10) MR. A R GOGOI(R-2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) OTOLI KITS (R-11) MR. N GAUTAM (R-8) MS. M BORGHAIN (R-9,10) ASSTT.S.G.I.
ORDERS			
56 WP(C)/593/2023 FIXED	KANURAM BORO AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR P C GOSWAMI MR. P P DAS	GA, ASSAM MR B C TALUKDAR (r-5,6,8,9) MR K TALUKDAR (r-5,6,8,9) SC, REVENUE
WITH I.A.(Civil)/1346/2025 in WP(C)/593/2023	KANURAM BORO Versus THE STATE OF ASSAM AND 8 ORS	MR. P P DAS	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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33)	MS. R S SADIAL	29-04-2025	To	04-05-2025
34)	MR A W AMAN	30-04-2025	To	30-04-2025
35)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
54 WP(C)/5435/2022 B/O	NASIMA BEGUM B K AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	ASSTT.S.G.I.
55 I.A.(Civil)/1352/2025 B/O in WP(C)/4675/2022 WITH WP(C)/4675/2022	SARAT CH DUTTA Versus THE COMMISSIONER AND SECRETARY SARAT CH. DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, AG (A AND E) SC, P AND R.D. SC, P AND R.D. SC, AG SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 30/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE BUDI HABUNG IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
54	Crl.Pet./340/2025 B/O	MD MOSTAFIZUR ROHOMAN @ MUSTAFIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
55	Crl.Pet./421/2025 B/O	MD MAFEZ KHAN @ MOFFEZ KHAN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
56	Crl.Pet./456/2025 B/O	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
57	Crl.Pet./474/2025 FIXED	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN MD E AHMED MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
<u>ADMISSION</u>				
58	Crl.Pet./206/2025 WITH LCR 2 FILES (SCANNED), B/O	MOHIJ ALI SHEIKH Versus STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
<u>ORDERS</u>				
59	I.A.(Crl.)/1076/2024 WITH LCR 4 FILES, WITH OFFICE NOTE, B/O in Crl.A./378/2024	ASAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	MS. D SAIKIA, AMICUS CURIAE, R2, R3 PP, ASSAM
	WITH Crl.A./378/2024	ASAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	MS. D SAIKIA, AMICUS CURIAE, R2, R3 PP, ASSAM

60	WITH Crl.A./377/2024	ABDUL KALIM KHAN @ ALIM KHAN @ ABDUL ALIM KHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS	PP, ASSAM
61	I.A.(Crl.)/394/2025 FIXED in Crl.Rev.P./141/2025	MD SAIFUL ALI @ SAISUL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS	PP, ASSAM
	WITH Crl.Rev.P./141/2025	MD SAIFUL ALI @ SAISUL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS	PP, ASSAM
62	I.A.(Crl.)/418/2025 IN Crl.Pet./310/2025 (D/O), B/O in Crl.Pet./310/2025	NRIPEN CH SARMA @ NRIPEN SARMA Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
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13)	R C SANCHATI	21-04-2025	To	05-05-2025
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18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
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33)	MS. R S SADIAL	29-04-2025	To	04-05-2025
34)	MR A W AMAN	30-04-2025	To	30-04-2025
35)	MR. M H LASKAR	01-05-2025	To	02-05-2025



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[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	WP(C)/1482/2021 PART-HEARD, WITH WP(C)/6896/2018 (D/O), FIXED	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
BAIL HEARING (BA)				
47	Bail.Appln./782/2025 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	DEEPAK CHETRY Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
BAIL HEARING				
48	AB/477/2025 FIXED	SRI GANGA DAS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
ORDERS				
49	Cont.Cas(C)/520/2016 FIXED, AT 2:00 PM, FOR FURTHER HEARING	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)

LEAVE NOTE OF ADVOCATES FOR 30/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
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[For Wednesday,30th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
48 CRP/34/2025 FIXED	SMTI BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR. B CHAKRABORTY MR. S CHAKRABORTY	MR. R DUBEY
49 CRP(IO)/162/2025 B/O	AYNAL HOQUE Versus FAZAL HAQUE @ FAZLUL HAQUE	MR. P P DAS MR. SURAJIT DAS A S CHOUDHURY	
ORDERS			
50 I.A.(Civil)/47/2024 WITH LCR, FIXED in RSA/281/2019 WITH RSA/281/2019	ON THE DEATH OF ABDUL GAFUR, Versus ABDUL KUDDUS AND 14 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR H R CHOUDHURY
	ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS ISMAIL ALI AND 10 ORS Versus ABDUL KUDDUS AND 14 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR H R CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
8	Bail Appln./1349/2025 B/O	PREMPAL SINGH AND ANR Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
BAIL HEARING (BA)				
9	Bail Appln./23/2025 FIXED, WITH CASE RECORD (SCANNED COPY), OFFICE NOTE	JAYANTA PATIR AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
10	Bail Appln./465/2025 WITH SCANNED LCR, FIXED	JAMIR ALI @ JOMIR Versus THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

43 [AB/679/2025](#)
FIXED

SUBASH SARMAH
Versus
THE STATE OF ASSAM AND ANR

MR P NEOG
MS. D PATHAK

MR. R DE (R-2)
PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
46 AB/787/2025 B/O	HUBJATUL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
MOTION			
47 AB/860/2025 WITH OFFICE NOTE, FIXED	MOJIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
48 AB/990/2025 B/O	RAJIDUR RAHMAN KHANDAKAR @ RAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED K ZAMAN R AMIN	PP, ASSAM
BAIL HEARING			
49 AB/237/2025 WITH SCANNED COPY OF LCR, FIXED	ABHIJEET CHOUDHURY Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH K A SODIAL T R OVUNG	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

THIS BENCH WILL RISE AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE P.J. SAIKIA AND HIS LORDSHIP, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

48	I.A.(Civil)/3451/2024 WITH LCR, FIXED in MACApp./490/2024 WITH MACApp./490/2024	GIRIDHAR DAS Versus UNITED INDIA INSURANCE CO. LTD	MR D MONDAL	MR K BHATTA
		UNITED INDIA INSURANCE CO. LTD. Versus GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA MR. A SAIKIA MS P HUJURI N DKHAR	MR D MONDAL (R-1)

LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
23 WP(C)/8193/2018 FIXED	NIRUTPOL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K BORAH MR. P K BORAH MRS M K BORAH	GA, ASSAM SC, REVENUE
24 WP(C)/5673/2021 FIXED	BABUL ACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS
25 WP(C)/6392/2021 WITH WP(C)/811/2008 (D/O), FIXED	AJIT KUMAR DEB AND 14 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. B J TALUKDAR(SC, REVENUE DEPT., R-3) MS. M BARMAN (GA, ASSAM, R-1,2,4,5,6,7) MR. D CHAKRABARTY (R-9) SC, SOCIAL WELFARE
WITH 26 Cont.Cas(C)/67/2022	AJIT KUMAR DEB AND 14 ORS. Versus SMT. KEERTHI JALLI AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MS. K PHUKAN (R1) MR. A GOGOI (R3) MR. D CHAKRABARTY (r-4)

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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[For Wednesday,30th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, RFA, RSA AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	AB/906/2025 FIXED	RANUJ KUMAR DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./1100/2025 FIXED	ARUN KHUNDONGBAM @ NANA O Versus CENTRAL BUREAU OF INVESTIGATION	MR. R SEKHAR MR P K BASU MS. K DEY	DY.S.G.I.
28	WITH Bail Appln./1169/2025	NAMEIRAKPAM KIRAN MEITEI Versus THE CENTRAL BUREAU OF INVESTIGATION	MR N ANIX SINGH MR M SAHEWALLA	SC, CBI
29	Bail Appln./1161/2025 WITH SCANNED COPY OF SPECIAL (POCSO), FIXED	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM MR M ISLAM	PP, ASSAM
BAIL HEARING				
30	AB/886/2025 (BY SLIP)	SRI SUMEN PAUL Versus THE STATE THROUGH CBI REPRESENTED BY THE RETAINER COUNSEL, CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI
31	WITH AB/804/2025	SRI PINKU KUMAR Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	RC, CBI
32	WITH AB/845/2025	SRI PINKU KUMAR Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, C B I
33	WITH AB/859/2025	SRI JADAB PAUL Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR WEDNESDAY, THE 30TH DAY OF APRIL, 2025]

[AT 02:15 PM]

BEFORE

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 11]

**[JUDGMENT OF THE FOLLOWING CASES
PERTAINING TO THE ITANAGAR BENCH
WILL BE DELIVERED AT PRINCIPAL SEAT
THROUGH REMOTE VIDEO CONFERENCING]**

JUDGEMENT

- | | | | | |
|----|--|--|---|---------|
| 1. | WA/11/2025 | M/S AASRAY FOODS PVT LTD AND ANR
VERSUS
THE STATE OF AP AND 3 ORS | IRMALA DAS
S DUTTA
P SENGUPTA
1 I LAHIRI | GA (AP) |
| | WITH
IA(C) 62/2025
IN WA/11/2025 | M/S AASRAY FOODS PVT LTD AND ANR
VERSUS
THE STATE OF AP AND 3 ORS | IRMALA DAS | GA (AP) |
| 2. | WA/6/2025 | M/S ORION HEALTH FOODS PVT LTD
VERSUS
THE STATE OF AP AND 6 ORS | A K SAHEWALLA | GA (AP) |
| | WITH
IA(C)/30/2025
IN WA/6/2025 | M/S ORION HEALTH FOODS PVT LTD
VERSUS
THE STATE OF AP AND 6 ORS | A K SAHEWALLA | GA (AP) |
| 3. | WA/12/2025 | M/S AASRAY FOODS PVT LTD AND ANR
VERSUS
THE STATE OF AP AND ANR | IRMALA DAS
1 I LAHIRI
S DUTTA
P SENGUPTA | GA (AP) |
| | WITH
IA(C)/63/2025
IN WA/12/2025 | M/S AASRAY FOODS PVT LTD AND ANR
VERSUS
THE STATE OF AP AND ANR | IRMALA DAS | GA (AP) |